

VED PRAKASH  
REGISTRAR GENERAL

D.O. No. 541 /Confdl./2014  
II-15-12/2000(Part-10)

Dated 17<sup>th</sup> April, 2014

Subject: Regional Judicial Conference (West Zone) on 'Role of Courts in upholding Rule of Law' scheduled to be held on 25-27.04.2014.

Refer. Your letter No. 879, dated 19.03.2014 addressed to Hon'ble the Chief Justice.

Dear Dr. *Gupta*,

On the above subject and reference, I am to state that following Judicial Officers whose names have been mentioned in the endorsement have been nominated to participate in the Regional Judicial Conference (West Zone) on 'Role of Courts in upholding Rule of Law' scheduled to be held on **25-27 April, 2014**, at National Judicial Academy, Bhopal.

Yours sincerely,

*[Signature]*  
17.04.14.

(VED PRAKASH)

✓ To,  
Dr. Balram K. Gupta,  
Director,  
National Judicial Academy,  
Bhadbhada Road, Suraj Nagar,  
**BHOPAL.**

Endt. No. 542 /Confdl. /2014  
II-15-12-2000 (Part-10)

Dated 17<sup>th</sup> April, 2014

Copy forwarded to:

1. The Principal Secretary, Government of M.P., Law & Legislative Affairs Department, Vindhyachal Bhawan, Bhopal for information.

2.(A)

1. Shri Rajendra Kumar Mahajan (Jr.), District & Sessions Judge, Mandsaur.
2. Smt. N.V. Kaur Kandra, District & Sessions Judge, Indore.
3. Shri Brij Kishore Shrivastava, District & Sessions Judge, Damoh.
4. Shri Pradeep Kumar Verma, District & Sessions Judge, Anuppur.

- 2.
5. Shri Shishir Kant Choubey, Special Judge SC/ST (PA) Act, Sheopur.
  6. Shri Vipin Bihari Shukla, Special Judge SC/ST (PA) Act, Bhopal.
  7. Shri Abhay Kumar (Saxena), Special Judge SC/ST (PA) Act, Raisen.
  8. Shri Jagat Mohan Chaturvedi, Special Judge SC/ST (PA) Act, Gwalior.
  9. Shri Achal Kumar Paliwal, XV ADJ, Indore.
  10. Shri Yogesh Chandra Gupt, VIII ADJ, Jabalpur.
  11. Shri Umesh Kumar Gupta, II ADJ, Gadarwara, District Narsinghpur.
  12. Shri Shiv Charan Pandey, I ADJ, Lakhnadon, District Seoni.
  13. Shri Rakesh Shrotriya, I ADJ, Sehore.
  14. Shri Virendra Singh Rajput, I ADJ, Harda.
  15. Shri Manoj Kumar Tiwari (Sr.), II ADJ, Sidhi.
  16. Ku. Suman Shrivastava, II ADJ, Betul.
  17. Shri Ajay Kumar Tailor, I ADJ, Bhind.
  18. Shri Ashutosh Mishra, I CJ-I & CJM, Katni.
  19. Shri Pankaj Singh Maheshwari, I CJ-I & CJM, Bhopal.
  20. Shri Tajinder Singh Ajmani, CJ-I & ACJM, Itarsi, District Hoshangabad.
  21. Shri Ajay Singh Thakur, CJ-I Sardarpur, District Dhar.
  22. Shri Ravi Jharola, I AJ to CJ-I, Shajapur.
  23. Shri Gautam Bhatt, I CJ-II, Nagda, District Ujjain.
  24. Shri Jayant Sharma, CJ-II, Bagli, District Dewas.
  25. Shri Amar Goel, VI CJ-II, Gwalior.
  26. Smt. Neelu Sanjeev Shringirishi, III CJ-II, Shivpuri.
  27. Shri Sanjay Verma, VI CJ-II, Rewa.
  28. Shri Ravindra Kumar Sharma (Jr.), III CJ-II, Panna.
  29. Shri Mukesh Nath, III CJ-II, Sehore.
  30. Shri Vivek Kumar Pathak, II CJ-II, Maihar, District Satna.

**For information and compliance.**

- After attending the programme, the participants are requested to intimate the Registry about their participation in the Conference.
- Participants are directed to deposit their dues like lodging, boarding etc. at National Judicial Academy, Bhopal and claim the same in their T.A. Bills, as per rules. Kind attention is also invited to this Registry D.O. No. 657/Confdl/2008, dated 24-6-2008 in this regard.
- **The participants are requested to bring their Laptop with them during the training programme.**



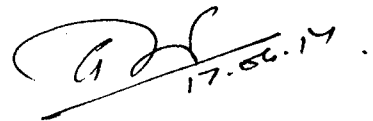
(B) Participants are further directed to send comments/suggestions regarding experience of conference to Director, MPSJA, Jabalpur.

(C) The Officers nominated are further directed to arrange their Board Diary in such a manner that no case is listed on the dates, on which they are directed to attend this conference. In case, cases have been fixed for the said dates, Summons should not be issued and if Summons are issued, the parties should be informed about the change in dates.

3. District & Sessions Judge, Mandsaur / Indore / Damoh / Anuppur / Sheopur / Bhopal / Raisen / Gwalior / Jabalpur / Narsinghpur / Seoni / Sehore / Harda / Bhind / Sidhi / Betul / Katni / Hoshangabad / Dhar / Shajapur / Ujjain / Dewas / Shivpuri / Rewa / Panna / Satna for information and necessary action.

You are further requested to send confirmation of receiving of this communication immediately, by fax

4. The Director, MPSJA, Jabalpur, with a request to utilize the experience of the officers nominated for imparting training to other Judicial Officers during various courses.

  
17.06.14

(VED PRAKASH)  
REGISTRAR GENERAL

